

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2176**  
TO BE ANSWERED ON THE 14<sup>TH</sup> MARCH, 2023

**PSS GUIDELINES**

2176. SHRI ARJUN LAL MEENA :

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government under the Price Support Scheme (PSS) guidelines, proposes to authorize the Principal Secretary (Cooperatives) in place of Chief Secretary of Rajasthan to approve fixing 50 Km distance in place of 30 Km for storage of procured agricultural products and to approve storage in the warehouses located at more than 50 Km in view of topography/geographical conditions;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE  
कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c) : Under the Price Support Scheme (PSS), the transportation limit at Central Govt. cost is already allowed upto 50 kms. from procurement centres to warehouse for storage of procured agricultural products. Beyond this limit, a Committee headed by Chief Secretary of respective States to examine on case to case basis and relax the limit beyond 50 kms for only those destinations wherein there is no warehouse capacity available either with the CWC/SWC and with other storage agencies.

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